

**LIST OF CREDITORS
OF**

M/s SWASTIK AQUA LTD. (UNDER CIRP)

(Under Section 21 of IBC, 2016 read with Regulation 13 of IBBI(CIRP) Regulations, 2016)

Company Petition No. - C.P. No.(IB)-848(ND)/2019; Order dated 9th December, 2019
Adjudicating Authority – The Hon'ble National Company Law Tribunal, New Delhi, Bench-V
Pursuant to the Public Announcement made in newspapers Financial Express and
Jansatta (Delhi and NCR) and in Times of India and Dainik Aaj
(Jharkhand) on 11th December 2019, claims were received from the creditors of the
corporate debtor Swastik Aqua Ltd.(under CIRP) based on which the List of Creditors has
been prepared and updated. The status of the claims is mentioned below.

The Creditors can view their claims at my office, the undersigned, during office hours from
10:30 AM to 4:30 PM except on Sundays.

List of Financial Creditors:

S.No.	Name of COC Member/ Financial Creditor	Amount of Claimed submitted by Financial Creditors	Claim Date	Amount of Claim admitted	Percentage of Claim of each COC Member	Voting Rights in COC (%)
1.	International Asset Reconstruction Company Pvt. Ltd.	5,59,57,519.01	9 th December, 2019	5,59,57,519.01	100%	100%
	TOTAL	5,59,57,519.01		5,59,57,519.01	100%	100%

**Note: The above mentioned claim has been admitted based on the Balance Sheets of M/s SwastikAqua Ltd. available on the MCA website and as provided by the Directors of the Corporate Debtor

List of Operational Creditors:

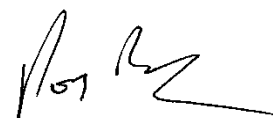
S.No.	Name of OPERATIONAL Creditor	Amount of Claimed submitted Creditors	Amount of Claim admitted	Date of Receipt of Claim
1	RIADA, Ranchi	251677	251677	24-Dec-19
2	Employees State Insurance Corporation	723052	723052	17-Dec-19
3	Assistant Commissioner of Income Tax, TDS Circle, Ranchi	92364	92364	Claim not submitted to RP/ letter dated 11th February 2020, regarding a Demand of Rs 92,364, being a Notice u/s 226(3) of the IT Act 1961 given to Bank of India. Claim admitted on basis of Notice
	TOTAL	1067093	1067093	

**Note: The above mentioned claim has been admitted based on the Balance Sheets of M/s Swastik Aqua Ltd. available on the MCA website

This is subject to amendment/ modification/ deletion as applicable from time to time under respective sections/ provisions of IBC, 2016 and the regulations made thereunder as per the directions of Adjudicating Authority, Hon'ble Bench, NCLT, New Delhi, Bench-V.

Place: New Delhi

Date: 13th April 2020



POOJA BAHRY

RESOLUTION PROFESSIONAL

IP Registration no.: IBBI/IPA-003/IP-N00007/2016-2017/10063

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